

(Interruptions)

SHRI BASU DEB ACHARIA: Will the Parliamentary Affairs Minister clarify as to why this cannot be placed on the Table of the House?

MR. SPEAKER: After 8th May, we will see, what is to be done.

[Translation]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir I would like to draw your attention to a very big incident...*(Interruptions)*...

KUMARI VIMLA VERMA (Seoni): Mr. Speaker, Sir, I would also like to say something on this subject...*(Interruptions)*

MR. SPEAKER: This question is not related to any lady...*(Interruptions)*...

SHRI RAJNATH SONKAR SHASTRI: The Cariappa Marg in the Varanasi cantonment area, which was a thoroughfare earlier has been closed for General public. This path has been there since the Vedic period...*(Interruptions)*...

[English]

MR. SPEAKER: This is not going on record. Madam, you should sit down.

*(Interruptions) **

SHRIMATI CHANDRA PRABHA URS (Mysore): They are not worried about the safety of our colleague, a lady Member of this House. But, we are worried about her safety.

(Interruptions)

MR. SPEAKER: This is not necessary. It can necessary. It can be said against anybody. It should not be allowed like this.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: This parts has been there not only since Vedic times, but since ages...*(Interruptions)*

MR. SPEAKER: It is not as if any lady will get insulted merely by your saying so. You try to understand this delicate matter, nobody knows it better than you.

KUMARI VIMLA VERMA: Mr. Speaker, Sir, why don't you listen to me *(Interruptions)*

MR. SPEAKER: I know it, as you have come and tole me in my office what you are going to say, but I am not allowing you to raise it. You should listen to me... *(Interruptions)*

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, why are you so serious at the fag end of the sessiop.

MR. SPEAKER: If anything is said about you, I must get serious.

(Interruptions)

SHRI RAJNATH SONKAR SHASTRI: I am talking about Cariappa Matg in Varanasi. This road has been there since the Vedic times. In the 'Kashi' chapter of the 'Brahma Purana', this road has been known and has been famous as Panchkosi and Antargrahi. Even today, every year, every day tow-there lakh people go through this road and they fulfill their religious rituals. Besides this, those people who come to Kashi from the various parts of the country, travel through this route and fulfill their religious ceremonies.

Sir, a temple of the goddess Phoolshwari is situated here. It is the only temple of its kind in Uttar Pradesh. There is a pond. There goes a saying about the pond that if a man takes a bath in this pond, his skin diseases like leprosy are cured. Thousands of people come here to have a darshan. People from foreign countries like Mauritius.

Thailand, England come here and get rid of their skin-diseases.

Sir, it is a matter of great sorrow that under the instructions of the Ministry of Defence or somebody else this pond also has been covered up. There was a holy site of Hindus where thousands of people visited through this path. There is a holy shrine of Muslims, the tomb of Kharbooja Shaheed Nasaruddin Shaheed Shaheb where thousands of Muslim brethren pay visit. They pass this way and offer their prayers.

Sir, Fulwaria, Imaliadhad, Badauli, Deendayalpur, Barthara, Kotwa and other villages are located on this route. Probably in 1900 this was declared a military area. The Britishes also attached importance to this route and Religious activities were never obstructed. In British time the Hindus, Muslims and all others used to pass through this route freely. During the First World war in 1914, the Second World War in 1945 and Indo-Pak war in 1965 the most dangerous weapons were kept here. Nobody had any objection. The military men and officers never closed this route. (*Interruptions*)

Mr. Speaker, Sir, what I mean to say is that extremely fatal arms were used to be kept here and today the military people say that there will be a breach of confidence so they will not allow four-wheelers to pass through here. They say that they will allow rickshaws, tempos, bicycles but not cars. They will not allow cars because it will endanger their secrecy.

Mr. Speaker, Sir, A Brigadier who is posted there at present keeps this path closed whenever he is present there. Sir, I would like to inform you that when late Shri Rajnarayan was the Minister of Health he was prevented from going by this path. Not only that, just four days back, hon. Defence Minister ordered to pen this path immediately. In spite of his orders the local Brigadier is not opening the path. The local people are being badly treated by him.

Sir, nearly twenty lakh people of Banaras are very much worried due to it. Through you, I would like to urge the hon. Minister of Defence to issue orders again and stern action should be taken against the Brigadier if he is not obeying the orders of the Ministry of Defence.

MR. SPEAKER: Today, I would like to give a chance to many hon. Members. Now, let us see how it is possible.

12.28 hrs.

RE: MISUSE OF PUBLIC FUNDS BY CERTAIN BANKS

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, the recent turmoil in country's share market has been mentioned in the House. It has also been mentioned as to how a notorious shar-broker of Bombay has played a Successful trick with the country's entire Banking system. But, Mr. Speaker, Sir the incident of the 5th May is a novel thing in the history of banking. All of us know that the National Housing Bank is a subsidiary of the Reserve Bank of India and the Life Insurance Corporation in which a Japanese agency is also associated. Its subscribed capital is Rs. 200 crore, but its authorised capital is Rs. 1000 crore. An unusual incident took place on 5th May 1992. The National Housing Bank had to deposit Rs. 30 crore in the Mutual Fund of the Canara Bank. But the National Housing Bank could not deposit the amount in the Bank. It turned into a defaulter. Such a situation has never been there previously. The money could not be deposited because the National Housing Bank settled a bargain of Rs. 340 crore with that very stock-broker and that amount was blocked there. The Bank had no additional money. An amount of Rs. 30 crore could not be deposited. Mr.